

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.463/2015

This the 4th day of February, 2015

**Hon'ble Mr. P.K.Basu, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Shri Anil, Age-21 Years(Fresh Appointment)

Roll No. 2201202966

Registration ID- 51101954642

S/o Sh. Mohan,

VPO- Gorar,

Tehsil -Kharkhoda,

District- Sonepat, Haryana ..... Applicant.

(By Advocate: Mr.Rajesh Kumar proxy for Mr.Sachin Chauhan)

**Versus**

1. Union of India through  
the Secretary  
Ministry of Personnel, Public Grievance & Pension  
Govt. Of India  
Department of Personnel & Training  
North Block, New Delhi.
2. Staff Selection Commission  
Through the Chairman  
S.S.C.  
Block No.12, CGO Complex  
Lodhi Road, New Delhi-3 ..... Respondents

**ORDER (ORAL)**

**By Hon'ble Mr. P.K.Basu,**

Heard the learned counsel for the applicant. The applicant, who applied and qualified the examination for the year 2014 for the post of Multi Task (Non-Technical) conducted by the Staff Selection Commission, has not got the appointment letter. It is submitted

that in this regard the applicant has submitted his representation dated 30.12.2014 (Annexure A-2). Mr. S.M.Arif, learned counsel enters appearance and accepts notice on behalf of the respondents.

In view of the above, present OA is disposed off at the admission stage, without going into the other merits of the case by directing the respondents to consider the representation dated 20.12.2014 (Annexure A-2) of the applicant and to pass a reasoned and speaking order thereon within eight weeks from the date of receipt of a copy of this order. No costs.

**(Raj Vir Sharma)**  
Member (J)

**(P.K.Basu)**  
Member (A)

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